NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1329/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

State Bank of India

V/s.

Metallica Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

27 Au Rashmi Chavan Amania Chavan

(SBI)

ORDER CP No. 1329/ I&BP/NCLT/MB/MAH/2016

On the Application moved by the Financial Creditor for an adjournment on the ground related matter is pending before Hon'ble High Court of Bombay, at request of the Financial Creditor, this petition is listed for hearing on 5.1.2018.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)